

**IN THE HIGH COURT OF BOMBAY AT GOA****LD-VC-OCW-131-2020****IN****Writ Petition No.1088-2016**

Sociedade De Fomento  
Industrial Pvt. Ltd.

... Petitioner

Vs

Union of India & Ors.

... Respondents

Shri Parag Rao, Advocate for the Petitioner.

Ms. Asha Desai, Senior Standing Counsel for Central Government.

Ms. Neha Kholkar, Additional Government Advocate for the Respondent  
No.4.

**Coram :- DAMA SESHADRI NAIDU &  
M.S. JAWALKAR, JJ.**

**Date :- 24<sup>th</sup> September 2020**

**P.C. :**

The learned counsel for all parties concerned agree that this matter also raises an identical issue as was raised in Writ Petition No.1076 of 2016 and other matters. As those matters have already been adjourned to 08.10.2020, let this matter also be tagged with those matters and listed on that day.

2. In the meanwhile, the petitioner will respond to the impugned show cause notice and file its reply, if any.

3. Post the matter on 08.10.2020.

**M.S. JAWALKAR, J.**

**DAMA SESHADRI NAIDU, J.**

NH